

Â

SLP(C)No. 18564 OF 2001
ITEM No.29

Court No. 9

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18564/2001

(From the judgement and order dated 20/01/2001 in CRP 5414/97
of The HIGH COURT OF A.P AT HYDERABAD)

KORADA VENKATARAO

Petitioner (s)

VERSUS

STATE OF A.P. & ORS.

Respondent (s)

(With prayer for interim relief)
(alongwith the paper books of SLP(C) No.21022-21023/1997)

Date : 22/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. Y. Raja Gopala Rao.,Adv.

For Respondent (s)

Mr. T.V. Ratnam,Adv.
Mr. K. Subba Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List this matter alongwith C.A. Nos.1793-94/1998.
.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master